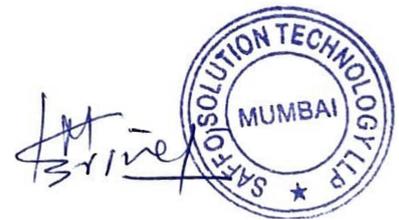


Declaration of maximum chargeable fee by Digital Connectivity Rating Agency (DCRA) as per the Section I – “Code of Conduct for DCRA’s” clause(vii) “Clear fee structure” in the “Rating of Properties for Digital Connectivity Regulations, 2024”:

| S. No. | Classification | Category or Group | Type of Property | Property Area in sq.ft./ length in km | Maximum chargeable fee by DCRA (in ₹) |
|--------|---------------------------|-------------------|--|---------------------------------------|---------------------------------------|
| 1 | Residential | A | Apartments, independent houses, gated communities or societies, etc. | 50,000 – 100,000 sq. ft. | ₹3 per sq. ft. Excluding GST |
| | | | | >100,000 – 500,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >500,000 – 1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| 2 | Government Properties | A | All properties of the Central Government, State Government, Courts, Public Sector Undertakings, Local Bodies, Heritage Sites, etc. | 50,000 – 100,000 sq. ft. | ₹3 per sq. ft. Excluding GST |
| | | | | >100,000 – 500,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >500,000 – 1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| 3 | Commercial Establishments | A | Commercial office complexes, shopping malls, industrial estates, SEZs, multi-modal logistic parks, convention centres, etc. | 50,000 – 100,000 sq. ft. | ₹3 per sq. ft. Excluding GST |
| | | | | >100,000 – 500,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >500,000 – 1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |



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| S. No. | Classification | Category or Group | Type of Property | Property Area in sq.ft./ length in km | Maximum chargeable fee by DCRA (in ₹) |
|--------|--|-------------------|--|---------------------------------------|---------------------------------------|
| 4 | Other Private or Public Areas | B | Airport, Bus Station, Railway Station, etc. | 50,000 – 100,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| 5 | Stadiums or Sport Arenas or Spaces of Frequent Gathering | B | Stadiums or permanent spaces of gathering with seating capacity of more than 5,000 persons | 50,000 – 100,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >100,000 – 500,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >500,000 – 1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| | | | | >1,000,000 sq. ft. | ₹2 per sq. ft. Excluding GST |
| 6 | Transport Corridors | B | Expressways, Highways, Railway routes, etc. | 100 – 500 km | ₹1,000 per km Excluding GST |
| | | | | >500 – 1,000 km | ₹1,000 per km Excluding GST |
| | | | | >1,000 km | ₹1,000 per km Excluding GST |

Note: The 'Property Area' includes all areas like ground, basements, and other covered / uncovered floors used by the residents or occupants or visitors.

[Handwritten Signature]


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